94

STATEMENT

							_
	Name of States	,		•	1969—70†	197071†	1871729‡
1.	Andhra Pradesh				95.6	102.5	151.7
2.	Assam				27.8	28.0	25.1
3.	Andaman						0.6
4.	Bihar				298.0	443.6	438.9
5.	Chandigarh .				11.3	_	19.2
6.	Delhi .				230.1	135.8	256.4
7.	Goa .				2.0	5.3	3.2
8.	Gujarat .				188.2	144.6	200. 0
9.	Haryana .				48. 9	86.0	33. 1
10.	Himachal Pradesh				3.1	1.5	9. 7
11.	Jammu & Kashmir				4. Q	8.6	9 . 7
12.	Kerala				52 ·4	41.6	59. 1
13.	Tamilnadu				206.9	168.0	251.6
14.	Mysore				79 . 7	46. 5	89. 6
15.	Maharashtra				59 3. 7	434. 4	6 70. 7
16.	Manipore				1.5	1. 2	4.0
17.	Madhya Pradesh				92.1	97.2	135.9
18.	N. E. F. A.				0.8		1.4
19.	Nagaland				1.0	. 1.1	2. 5
20.	Orissa				34. 4	38. 5	68. 7
21.	Punjab (Old & New).		•	256.9	186.9	287. 3
22.	Pandicherry				0.8	1.1	1.8
23.	Rajasthan				61. 3	65.4	69.8
24.	Tripura		` •	•	1.1	0.1	0.6
25.	Uttar Pradesh				278.9	245.0	294.8
26.	West Bengal		•	•	506. 3	421.6	635.4
	7	Гота	L		3,076. 7	2,704.1	3,720. 8

- *Despatches of finished steel under broad quota heads to various states.
- †Despatches of finished steel to various states by main producers.
- Despatches of finished steel to various states including defectives.

(Source: Iron and Steel Controller)

AGITATION FOR BONUS

753. SHRI NIREN GHOSH: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether Government's attention has been drawn towards the agitation being carried on by the employees of Central and State Government's and of the departmental undertakings and also employees of corporations etc., for the grant of Rs. 8.33 per cent bonus;
- (b) if so, whether Government are considering the matter of granting them bonus; and
 - (c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND REHABILITATION (SHRIK.V. RAGHUNATHA REDDY): (a) Yes.

(b) and (c) Such employees are excluded from the Payment of Bonus Act, 1965, and it has been decided that the existing position should, for the present, be maintained.

मध्य प्रदेश में बोनस की अदायगी

754. श्री वीरेन्द्र कुमार सखलेचा : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) मध्य प्रदेश में किन-किन औ-द्योगिक फर्मों ने, जिनमें सौ से अधिक कर्मकार काम कर रहे हैं, 1972 के वर्ष में अपने कर्मकारों को 8.33 प्रतिशत बोनस दिया है और किन-किन उद्योगों ने 8.33 प्रतिशत बोनस नहीं दिया है; और
- (ख) जिन उद्योगों ने 8.33 प्रति-शत बोनस नहीं दिया है उनके विरुद्ध 1 फरवरी, 1973 तक क्या कार्बवाही की गई?

95

†[PAYMENT OF BONUS IN MADHYA PRADESH

754. SHRI V. K. SAKHLECHA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) the names of the industrial firms in Madhya Pradesh employing more than hundred workers which have given 8.33 per cent bonus to their workers in the year 1972 and the names of the industries which have not given 8.33 per cent bonus; and
- (b) the details of the action taken upto 1st February, 1973 against the industries which have not given 8.33 per cent bonus?

श्रम और पुनर्वास मंत्री (श्री के० वी० रघुनाथ रेडु) : (क) और (ख) सूचना उपलब्ध नहीं है। यह वाद विषय मूलतः राज्य के क्षेत्राधिकार में आता है।

†[THE MINISTER OF LABOUR AND REHABILITATION (SHRIK.V. RAGHU-NATHA REDDY): (a) and (b) Information is not available. The subject matter falls primarily in the State sphere.]

कर्मकारों को बोनस

755. श्री वीरेन्द्र कुमार सखलेचा : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) 1971 तथा 1972 के बोनस वर्षों के दौरान चित्तौड़ तथा उदयपुर के निकट स्थित सीमेंट फैक्टरियों के कर्म-कारों को कितने प्रतिशत बोनस दिया गया;
- (ख) इन दो सीमेंट फैक्टरियों में धूल के उड़ने से कर्मकारों के स्वास्थ्य पर पड़ने वाले प्रतिकूल प्रभाव से उनकी रक्षा करने के लिये क्या सावधानी बरती गई है; क्या केन्द्रीय सरकार को इस संबंध में श्रम विभाग द्वारा किये गये निरीक्षण या की गई जांच का कोई प्रति-वेदन प्राप्त हुआ है; और

(ग) यदि ऐसा कोई प्रतिवेदन प्राप्त नहीं हुआ है तो क्या केन्द्रीय सरकर यह मालूम करने के लिये कि इन फैंक्ट-रियों में काम करने वस्ले कर्मकारों के स्वास्थ्य पर इसका कितना बुरा प्रभाव पड़ता है कोई जांच करने का विचार रखती है?

† BONUS TO WORKERS

755. SHRI V.K. SAKHLECHA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) percentage of bonus allowed to the workers of cement factories situated near Chittor at Udaipur during the bonus year 1971 and 1972;
- (b) what precautions have been taken to protect workers from the adverse effect on their health on account of blowing dust in these two cement factories; whether any report of any inquiry on inspection made by the Labour department in this connection has been received by the Central Government; and
- (c) if no such report has been received, whether the Central Government propose to hold an inquiry to ascertain the extent of harm caused by it to the health of the workers working in these factories?

श्रम और पुनर्वास मंत्री (श्री के० बी० रघुनाथ रेड्डी): (क) से (ग) सूचना उप-लब्ध नहीं है। यह मामला राज्य क्षेत्रा-धिकार में आता है।

†[THE MINISTER OF LABOUR AND REHABILITATION (SHRI K. V. RAGHUNATHA REDDY): (a) to (c) Information is notavailable. The matter falls in the State sphere.]

i[] English Translation.